

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4000
TO BE ANSWERED ON DECEMBER 12, 2019**

REGULARIZATION OF COLONIES

NO. 4000. DR. RAM SHANKAR KATHERIA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to regularize unauthorized colonies in other cities also on the lines of Delhi;**
- (b) if so, the details of such cities identified; and**
- (c) the procedure adopted for regularization of unauthorized colonies?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a) to (c) Urban Planning including town planning, being a State subject, the regularization of unauthorized colonies in cities comes within the purview of State Governments concerned.**
